

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**MONDAY, THE NINETEENTH DAY OF AUGUST
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO**

WRIT APPEAL NO: 979 OF 2024

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order Dated 27/06/2024 in W P No 23878 of 2023 on the file of the High Court.

Between:

Biradar Devidas, S/o Ganapat Rao, Aged about. 37 years, Occ. Business, R/o. H.No. 7-162, Sri Ram Colony, Jai Pally Village, Balapur Mandal, Ranga Reddy District.

...APPELLANT/PETITIONER

AND

1. The State of Telangana, Rep by Special Chief Secretary , Department of Energy, Telangana Secretariat Building, Hyderabad.
2. The Telangana State Southern Power Distribution Company Limited, Rep. by its Chairman and Managing Director, 6-1-50, Mint Compound, Hyderabad.

...RESPONDENTS

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents to reconsider the application bearing Registration No.NRI15323928140, dated 08/07/2023 of the petitioner, pending the writ appeal.

Counsel for the Appellant: SRI SYED ILIYAS (NOT PRESENT)

Counsel for the Respondent No.1: GP FOR ENERGY

Counsel for the Respondent No.2: SRI R. VINOD REDDY, SC FOR TSSPDCL

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.979 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

None for the appellant even when the matter is called in second round.

2. It appears that the appellant is not interested in prosecuting the writ appeal. Same is therefore dismissed for want of prosecution.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

//TRUE COPY//

**SD/- K. SAILESHI
DEPUTY REGISTRAR**

SECTION OFFICER

To,

1. One CC to SRI SYED ILIYAS, Advocate [OPUC]
2. One CC to SRI R. VINOD REDDY, SC FOR TSSPDCL [OPUC]
3. Two CCs to GP FOR ENERGY, High Court for the State of Telangana. [OUT]
4. Two CD Copies
BN
GJP

HIGH COURT

DATED:19/08/2024

JUDGMENT

WA.No.979 of 2024



**DISMISSING THE WRIT APPEAL
FOR WANT OF PROSECUTION
WITHOUT COSTS**

7060
26/9/24